Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.158/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company		Sushil Kumar Ganeriwala. -Versus- Bengal Brahmaputra Buildcon Pvt. & Ors.		
Under Section		397/398		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	CS SANJAY	Kum AR GUPTA Practising 6. Seen	etry let town	13/07/201
1,	Aar Roth	anko Barrayee, & Chowbey, Adv - Ren Goenke, b	res J Reportut	paan (3/7/17

ORDER

Ld. Pr. CS for the petitioner and the Ld. Counsels for the respondents are present.

Ld. Pr. CS informed that these cases are interconnected and in 5 cases respondents have filed their reply, wherein he has to submit rejoinder, and in 6th case he has received reply only yesterday. In the circumstances he needs 2 weeks' time to file rejoinder. Prayer is

allowed. Petitioner is allowed to file the rejoinder in all the 6 cases within 2 weeks.

List the matter on 28/08/2017 for arguments from petitioner's side, on 29/08/2017 for arguments from respondents' side and on 30/08/2017 for reply arguments.

(Vijai Pratap Singh) Member (J)